

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.



ORDER

In partial modification to this office earlier order no. 9173-¹¹ 9185/Committee/Judl./N-E/KKD/Delhi/2023 dated 21st December, 2023 and consequent upon the recent transfer and posting of the Officials, the **Sexual Harassment Committee** of North-East District, Karkardooma Courts, Delhi, is hereby re-constituted comprising of the following Officers/Officials :-

| Name of Judicial Officer | Designation |
|--|-------------|
| 1. Ms. Manu Vedwan, ADJ-02/NE | Chairperson |
| 2. Ms. Prigya Gupta, ACMM | Member |
| 3. Sh. Rinku Jain, ACJ/CCJ | Member |
| 4. Ms. Anita Kanwar, SJA | Member |
| 5. Ms. L. Sita, Founder President, SAIRASS, B-2, Kakateeya, 86, I.P. Extn., Patparganj, Delhi-110092 | Member |

If the Chairman of the Committee is not available due to any reason, the next senior most member of the committee shall act as Chairman.

However, the correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.

Sarita Birsal
(SARITA BIRBAL) 23/07/2024
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

5128-5134
No. _____/Comm./Judl./N.E./KKD/Delhi/2024

Dated : 23 JUL 2024

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Ld. Judicial Officers and Officials concerned.
4. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
5. R & I Branch to upload the same on the "LAYERS".
6. P.S to the undersigned.

Sarita Birsal 23/07/2024
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.